

LIST OF CREDITORS OF MCRAYGOR MECHANICALS PRIVATE LIMITED. (AS ON 01-03-2023)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in
₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	1	Not Applicable
2	Unsecured financial creditors belonging to any class of creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	2	Not Applicable
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,82,81,930	1	4,82,81,930	Nil	Nil	Nil	3	Attached
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	Not Applicable
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	Not Applicable
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	Not Applicable
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	Not Applicable
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1,31,83,837	3	1,31,83,837	Nil	Nil	Nil	8	Attached
9	Other creditors, if any, (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	Not Applicable
Total		4	6,14,65,767	4	6,14,65,767		Nil	Nil		



Naveen Kumar Jain
Interim Resolution Professional
MCRAYGOR MECHANICALS PRIVATE LIMITED
No. IBBI/IPA-001/IP-P00650/2017-2018/11097
AFA Valid up to 05-10-2023

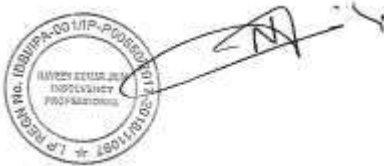
Annexure – 3

Name of the corporate debtor: MCRAYGOR MECHANICALS PRIVATE LIMITED Date of commencement of CIRP: 08-02-2023; List of creditors as on: 01-03-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Small Industries Development Bank of India	22-02-2023	4,82,81,930	4,82,81,930	Term Loan	Nil	1,51,86,000	No	100%	Nil	Nil	Nil	Nil	As per claim, the value of amount covered by security interest of CD as claimed by claimant is Nil.



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Annexure – 8

Name of the corporate debtor: **MCRAYGOR MECHANICALS PRIVATE LIMITED** Date of commencement of CIRP: 08-02-2023; List of creditors as on: 01-03-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Overseas Infrastructure Alliance (India) Pvt Ltd	15-02-2023	88,60,818	88,60,818	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	
2	Industrial Hardware Corporation	16-02-2023	12,69,769	12,69,769	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	
3	Jagdamba Tractors	20-02-2023	30,53,250	30,53,250	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	



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